

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07.09.2018

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER : MA/299/2018
PETITION NUMBER : CP/193/IB/2018
NAME OF THE APPLICANT : Premchandran (rp)
NAME OF THE RESPONDENT : P DOT G CONSTRUCTION PVT LTD
UNDER SECTION : 19(2)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

ORDER

Matter is called. IRP along with his Counsel present. Counsel for the suspended Managing Director viz., L. Sukumar along with his Counsel present. He has filed a Memorandum and the same is taken on record. Matter is adjourned for further hearing.

It is specifically directed that the suspended Managing Director shall remain present before this Bench on the next date of hearing. Put up on 11.09.2018 at 10.30 A.M.


(CH. MOHD. SHERIFF TARIQ)
MEMBER (JUDICIAL)